

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI PRASHANT P. RAJVAIDYA
COURT 16 ADDL SESSIONS JUDGE
Criminal Cause List Dated 23.11.2020**

Sr.No.	Case No.	Parties	Next date.
1	ABA 502/2020	Rajan Mahadev Parab And 2 Others Vs State M R A Marg Police Station	
2	ABA 940/2020	Shourya Sharad Jain Vs Marine Drive Police Station	
3	B.A. 2064/2020	Mannan Mohd. Ali Mulla - Applicant. Vs Azad Maidan Police Station	

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**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI PRASHANT P. RAJVAIDYA
COURT 16 ADDL SESSIONS JUDGE
Criminal Cause List Dated 24.11.2020**

Sr.No.	Case No.	Parties	Next date.
1	ABA 1876/2019	Mahesh Shivshankar Nagansure And 2 Others Vs State Dongri Police Station	
2	ABA 259/2020	Atmaram Dayal Sakharkar Vs State M.R.A Marg Police Station	
3	ABA 561/2020	Janardan Rajaram Bavne- 4 ors. Vs The State Azad Maidan P.stn.	
4	ABA 658/2020	Akabar Khajamainodin Shaikh and 3 Ors Vs State Cuffe Parade Police	
5	ABA 890/2020	Mohd.Nabi Qureshi Vs Azad Maidan Imran Shaikh	
6	ABA 1892/2019	Mohd. Gaus Mohd. Hanif Shaikh Vs Directorate Of Enforcement	
7	ABA 2204/2019	Mr. Hiren Lakhamshi Malde and othrs Vs M. R. A. Marg Police Station	
8	ABA 1394/2020	Ashok Mahadeo Morye Vs MRA Marg P.stn.	
9	PMLA RA 107/2020	E.D. Vs Kapil Wadhawar	

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**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI PRASHANT P. RAJVAIDYA
COURT 16 ADDL SESSIONS JUDGE
Criminal Cause List Dated 25.11.2020**

Sr.No.	Case No.	Parties	Next date.
1	ABA 276/2020	Ameer Ali Vs State Azad Maidan Police Station	
2	ABA 277/2020	Ambadi B Vs State Azad Maidan Police Station	
3	ABA 423/2020	Anikul Jargis Khan Vs State Azad Maidan police Station	
4	ABA 487/2020	And 2 Others Vs State Cuffe Parade Police Station	
5	ABA 612/2020	Mohd. Imran Khan @ Salman Vs The State of Maharashtra - J. J. Marg Police Station	
6	ABA 900/2020	Raju Vasant Gaikwad Vs State Cuffe Parade Police Station	
7	BA 2127/2020	Munavar Imam Shaikh --- Applicant Vs The State of Maharashtra - Sir J. J. Marg Police Station --- Respondent	
8	BA 2128/2020	Nikhil Ratnakar Divase --- Applicant Vs State and Sr. Police Inspector - Sir. J.. J. Marg Police Station ---	

		Respondent	
	ABA 1346/2020	Mustafa Mohammad Ilyas Qureshi Vs The State of Maharashtra Through J.J. Marg Police Station	
	ABA 218/2020	Nitin Shrirang Gaikwad Vs The State of Maharashtra MRA Marg	

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**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI PRASHANT P. RAJVAIDYA
COURT 16 ADDL SESSIONS JUDGE
Criminal Cause List Dated 26.11.2020**

Sr.No.	Case No.	Parties	Next date.
1	ABA 810/2019	Mohammed Hussain Shaikh Vs ED	
2	ABA 2209/2019	Shri Yakub Abdul Hamid Shaikh Vs M R A Marg Police Station	
3	ABA 2264/2019	Mohd. Ahmed Yakub Shaikh And Anr. Vs State M R A Marg Police Station	
4	ABA 217/2020	Manish Yash Duggal Vs Marine Drive Police station	
5	ABA 261/2020	Prasad Tendolkar And 3 Others Vs Azad Maidan Police Station	
6	ABA 262/2020	Rajiv Rebendra Datta And 2 Others Vs Azad Maidan Police Station	
7	BA 840/2020	Safdarli Husain Ali Karmali Vs State of Maharashtra - Dongri	
8	ABA 909/2020	Harshali D/o. Vinayak Potdar Vs M. R. A. Marg Police Station	
9	ABA 319/2020	Chandrakant @ Ritesh B Rakhunde Vs Cuffe Parade Police Station	
10	ABA 1059/2020	Leo Robert moses Vs The State Of Cuffe Parade Police Station	

11	ABA 1202/2020	Imran Iqbal Khan Vs The State of Maharashtra M.R.A.Marg P.stn.	
12	ABA 1229/2020	Mahfooj Manzoor Khan Vs State Dongri Police Station	
13	MA in ABA 289/2020	Mrs.Inderjit Kaur Ahluwalia Vs The State of Maharashtra MRA marg P.stn.	

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**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI PRASHANT P. RAJVAIDYA
COURT 16 ADDL SESSIONS JUDGE
Criminal Cause List Dated 27.11.2020**

Sr.No.	Case No.	Parties	Next date.
1	ABA 1365/2019	Krishnadas V Menon Vs State Cuffe Parade Police Station	
2	ABA 2159/2019	Lal Ghanshani Vs State M R A Marg Police Station	
3	ABA 2265/2019	Sweta Kedia Vs State Azad Maidan Police	
4	ABA 2266/2019	Pinky Kedia Vs State Azad Maidan Police Station	
5	ABA 6/2020	Rajesh Kedia Vs State Azad Maidan Police	
6	ABA 267/2020	Jaffer Sayyed S/O Ishak Sayyad Vs State Dongri Police Station	
7	PMLA MA 540/20	Mr. Kapil Wadhawan Vs Mumbai Zonal Office Mumbai	
8	PMLA MA 541/20	Mr. Dheeraj l Wadhawan Vs Mumbai Zonal Office Mumbai	
9	PMLA MA545/20	Mr. Kapil Wadhawan Vs Mumbai Zonal Office Mumbai	
10	PMLA MA 546/20	Mr. Dheeraj Wadhawan Vs Mumbai Zonal Office Mumbai	

11	PMLA BA 805/20	Mr. Kapil Wadhawan Vs Mumbai Zonal Office Mumbai	
12	PMLA BA 806/20	Mr. Dheerajl Wadhawan Vs Mumbai Zonal Office Mumbai	
13	ABA 780/2020	Shaista Irphan Mogul Vs The State of Maharashtra	
14	ABA 1001/2020	Raj Shrivastav Vs The state - Marine Drive Police Station, Mumbai	
15	MA948/20	Ajit Bapu Satam Vs The Directorate of Enforcement	

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